

31

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : NYDERABAD BENCH  
AT HYDERABAD

O.A.No.9/91

Date of Order: 29.7.1993

BETWEEN:

1. S.Damodara Reddy
2. N?Chandra Mouli
3. V.Ramaiah
4. P.Raghupati
5. A.Kistaiah
6. P.Malyadri
7. K.Venkateswarlu
8. P.Seshaiah
9. P.Saibabu Rao
10. K.Ch,Venkaiah
11. K.Narayana
12. Kalu Koteswara Rao

.. Applicants.

A N D

1. Chief Administrative Officer,  
S.C.Rly., Construction,  
Secunderabad.
2. Senior Divisional Personnel  
Officer, S.C.Rly.,  
Vijayawada.
3. Assistant Engineer, S.C.Rly.,  
Guntur.
4. Permanent Way Inspector,  
SC.Rly., Donakonda,  
Prakasam District.
5. P.Raghavulu,  
S/o Venkataswamy,  
Casual Labour,  
Working in DEN/DL/BZA.
6. D.Nanda Kumar,  
S/o Dharmalingam,  
Casual Labour,  
Working in DEN/KB/BZA
7. S.K.Basha,  
S/o Khadar Hussain,  
Casual Labour,  
Working in DEN/KB/BZA.
8. V.Meeka,  
S/o Prakasam,  
Casual Labour  
Working in DEN/DL/BZA.
9. G.Punna Rao,  
S/o Devadanam,  
Casual Labour,  
Working in DEN/KB/BZA.

.. Respondents.

32

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1 for the Applicants

.. Mr.P.Krishna Reddy

sel for the Respondents

.. Mr.N.V.Ramana

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CORAM:

Hon'ble Shri A.B.GORTHI : MEMBER (ADMN.)

HON'BLE SHRI T.CHANDRASEKHARA REDDY : MEMBER (JUDL.)

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2-2-10  
X

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Order of the Division Bench delivered by  
Hon'ble Shri A.B.Gorthi, Member(Admn.).

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From the order sheet it is seen that this case in the past was adjourned on a number of occasions on the request of the applicant's counsel. It was on the request of the applicant's counsel that the case was adjourned to 27.7.93. When the case was listed again on 28.7.93, none appeared for the applicants. Even today none is present for the applicants. The case is therefore dismissed for default. Mr.N.V.Ramana, Standing Counsel for the respondents present.

T. C  
(T.CHANDRASEKHARA REDDY)  
Member (Judl.)

A.B.GORTHI  
(A.B.GORTHI)  
Member (Admn.)

Dated :29th July, 1993

(Dictated on Open Court)

8/7/893  
Deputy Registrar (J)

To

1. The Chief Administrative Officer,  
sd S.C.Rly, Sonstruction, Secunderabad.
2. The Senior Divisional Personnel Officer, S.C.Rly, vijayawada.
3. The Assistant Engineer, S.C.Rly, Guntur.
4. The Permanent Way Inspector, S.C.Rly, Donakonda, Prakasam Dist.
5. One copy to Mr. P.Krishna Reddy, Advocate. CAT.Hyd.
6. One copy to Mr.N.v.Ramana, SC for Rlys. CAT.Hyd.
7. One copy to Library, CAT.Hyd.
8. One spare copy.

pvm

30/7/93  
pvc 17.893

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO  
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.GORTHY : MEMBER (A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY  
MEMBER (JUDL)

AND

THE HON'BLE MR.P.T.RIRUVENGADAM:M(A)

Dated: 29 - 7 - 1993

CRDRE/JUDGMENT:

M.A/R.A/C.A.N.

in

O.A.No.

9/91

T.A.No.

(W.P. )

Admitted and Interim directions  
issued.

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered

No order as to costs.

